

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:3008
ANSWERED ON:18.08.2004
RECOGNISED PRIVATE HOSPITALS AND NURSING HOMES
Muqueem Shri Mohammed

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) the private hospitals/nursing homes recognized by the Government for treatment of its employees;
- (b) whether it is a fact that these hospitals have been found to be involved in fraudulent practices;
- (c) if so, the details thereof;
- (d) whether these hospitals have been blacklisted by the CGHS; and
- (e) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

- (a): The Department of Health have issued various O.Ms recognising nearly 700 private hospitals/diagnostic centres under CGHS in 18 CGHS-covered cities. These O.Ms have already been circulated to the various Ministries/Departments of the Govt. of India.
- (b)&(c): There have been some complaints relating to the hospital bills of the private hospitals recognised under CGHS Hyderabad and the CBI is investigating the matter. In respect of private hospitals in certain other CGHS cities, preliminary enquiry has been initiated. The details of irregularities found in some of the CGHS recognised private hospitals/diagnostic centres are given at Annexure 'A'.
- (d): No, Sir.
- (e): In view of (d) above, the question does not arise.